

**2013**

**HIGH COURT, CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

**No. 3855 –RG.**

**Dated, Calcutta, the 19<sup>th</sup> September, 2013.**

With reference to Court's Notification Nos. 3618-RG dated 10<sup>th</sup> September, 2013 and 3743-RG dated 16-09-2013, it is hereby notified that the date of issuance of Duplicate Admit Cards for the candidates whose names were published in the Court's Notification No. 3618-RG dated 10<sup>th</sup> September, 2013 at "Table-A" and removal of defects in respect of the candidates whose names were published in the Court's aforementioned Notification at "Table-B" has been **extended upto 4.45 of Saturday, the 21<sup>st</sup> September, 2013.**

This is general information for all concerned.

For further information please visit Court's website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in).

**BY ORDER**

**Sd/-**  
**(MIR DARA SHEKO)**  
**REGISTRAR GENERAL**  
**HIGH COURT, CALCUTTA**